

Seventeenth Loksabha

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Title: Introduction of the Representation of the People (Amendment) Bill, 2019 (Amendment of Section 62).

**HON. CHAIRPERSON :** Now, Item No. 163, Shri Sushil Kumar Singh.

**SHRI SUSHIL KUMAR SINGH (AURANGABAD):** Sir, I beg to move for leave to introduce a Bill further to amend the Representation of People Act, 1951.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Representation of People Act, 1951. ”

*The motion was adopted.*

**SHRI SUSHIL KUMAR SINGH:** Sir, I introduce the Bill.